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Title: Requests the hon'ble Minister of Environment and Forests to accord permission for investigation of Elephanta Project in Prakasam District of Andhra Pradesh.

SHRI KONIJETI ROSAIAH (NARASARAOPET): Mr. Chairman, Sir, the delay in giving permission for investigation of Elephanta Project in Prakasam district of Andhra Pradesh is resulting in grave concern amongst the people of the region. This project will help in the development of most backward and neglected areas of Prakasam district. This project will roughly bring 4.8 lakh acres of land into cultivation. The Chief Minister of Andhra Pradesh had laid the foundation for this project in the month of March, 1996 and due to delay in granting permission for investigation, even investigation could not be taken up. I would request the hon. Minister of Environment and Forests to accord permission for investigation of this project at the earliest opportunity.

श्री रवीन्द्र कुमार पाण्डेय (गिरिडीह) : महोदय, मैं आपका ध्यान रेल दामोदर विपथन योजना की दयनीय स्थिति की ओर आकृष्ट करना चाहता हूँ।

... (व्यवधान)

SHRIMATI GEETA MUKHERJEE : Mr. Chairman, Sir, I want to walk out. (Interruptions)

MR. CHAIRMAN: Why do you want to walk out?

... (Interruptions)

SHRI SOMNATH CHATTERJEE : Mr. Chairman, Sir, she wants the Government to tell us as to when the Constitution (Amendment) Bill providing reservation to women in Lok Sabha and State Assemblies will be introduced. (Interruptions)

SHRI P. SHIV SHANKER (TENALI): Mr. Chairman, Sir, I want to say something in this regard.

MR. CHAIRMAN: Shri Pandey is on his legs. You can speak after he finishes his submission.